


OFFICE OF THE DISTRICT & SESSIONS JUDGE, CHANDEL, MANIPUR  
THE COMMITTEE FOR RECRUITMENT OF  
VULNERABLE WITNESS ASSISTANT (CONTRACTUAL)

**NOTIFICATION**

Chandel, the 15<sup>th</sup> June, 2026

No. 5/42/2026-DJ(CDL)/26 It is hereby notified that the Walk-in Interview for recruitment to the post of **Vulnerable Witness Assistant (Contractual)**, which was earlier postponed, has been rescheduled and will be held on **23.06.2026 at 12:00 Noon** in the Chamber of the District & Sessions Judge, Chandel.

**Reporting Time:** All candidates whose names appeared in the Notification dated 29.05.2026 are informed to report **1(one)** hour before the Interview Schedule with ID proof and relevant documents.

  
(Binny Ngangom)  
District & Sessions Judge,  
Chandel

No. 5/42/2026-DJ(CDL)/153-60

Chandel, dated, 15.06.2026

**Copy to:**

1. The Registrar General, High Court of Manipur.
2. The Registrar (Judicial), High Court of Manipur.
3. All Members of the Recruitment Committee.
4. The Central Project Co-ordinator, High Court of Manipur.
5.  The System Officer, District & Sessions Court, Chandel  
*...he is to upload the Notification in the Official Website of the District & Sessions Court, Chandel.*
6. Notice Board.
7. Order Book.
8. Guard File.

  
District & Sessions Judge,  
Chandel